

**By E-Mail/Speed Post/Special Messenger**  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/ \_\_\_\_\_ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Udalguri

Dated Guwahati, the \_\_\_\_\_ October, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Your letter No. DJ(U) 3695 dated 26.10.2021

Sir,  
With reference to the above, I am directed to inform you that, Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, for the journey to his home town Guwahati w.e.f. 04.11.2021 to 07.11.2021, by the shortest possible route, as per existing Rules.

Yours faithfully,

*sd/f*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2020/ *5396 - 5399* /A. Dated *30/10/21*  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri with reference to his letter No. CJ(U) 757 dated 21.10.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*29/10/2021*  
**REGISTRAR (VIGILANCE)**

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